

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

(IB)-868(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2019.**

**NAME OF THE COMPANY: M/s. Propertree Real Estate Solution Pvt. Ltd.
V/s. M/s. Unibera Developers Pvt. Ltd.**

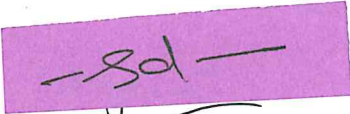
UNDER SECTION 9 OF IBC CODE, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

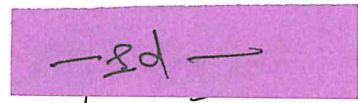
Present: Mr. Akshay Goel, Advocate for the Petitioner
Advocate for the Respondent

ORDER

List it before the Single Bench comprising of Hon'ble Member (Judicial)
Ms. Ina Malhotra. List the matter on 20th December, 2019.



**(L.N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**